

Date: July 15, 2026



**SECURITIES AND EXCHANGE BOARD OF INDIA**

SEBI Bhavan II, Plot No. C-7, 'G' Block, Bandra Kurla Complex, Bandra (East)  
Mumbai – 400 051

**List of Empanelled Forensic Auditors**

Securities and Exchange Board of India, vide advertisement dated November 14, 2025, had invited applications from eligible firms/ body corporate through the Central Public Procurement portal (Event No. 2025\_SEBI\_885567\_1) for empanelment to take up assignments relating to forensic audit of financial statements of listed companies.

Pursuant to the completion of empanelment process, the following firms/ body corporate have been empanelled for the aforesaid purpose:

1. ASA & Associates LLP
2. CLA Indus Value Consulting Private Limited
3. Ernst & Young LLP
4. Grant Thornton Bharat LLP
5. J C Kabra & Associates
6. J Mandal & Co LLP
7. J Singh & Associates
8. Jain Jagawat Kamdar and Company
9. KPMG Assurance and Consulting Services LLP
10. Nangia & Co LLP
11. Pipara & Co LLP
12. R Kabra & Co LLP
13. R S Patel and Co
14. Ravi Rajan and Co LLP
15. S. S. Periwai and Co.
16. Sarath and Associates
17. SKVM and Company
18. V. Singhi & Associates

**Note:**

1. *The above list of empanelled firms/ body corporate are in addition to the list of empanelled forensic auditors published on SEBI website on April 23, 2025.*
2. *The period of empanelment is valid for a period of three years from the date of publication of aforesaid list of empanelled forensic auditors on SEBI website.*